

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.215 - **C.P.(IB)/37(AHM)2022**

With

ITEM No.216 - Inv.P/8(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Intec Capital Ltd

.....Applicant

V/s

Ghanshyam J Patel

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Manish Kumar, Adv. a.w Mr. Dhruv Parwal, Adv.

For the IRP/RP : Ms. Shivani Jaiswal

For the Canara Bank : Mr. K S Sunil Kumar, Adv. in Inv. P.8/2022

For the PG : Mr. Sandeep Bhat, Adv.

.ORDER

C.P.(IB)/37(AHM)2022

Resolution Professional is directed to remain present on next date of hearing. Ld. Counsel for the personal guarantor submitted that they have received the copy of report only today morning. He seeks time to file reply in the matter.

List for further consideration on 06.05.2024.

Inv. P/8(AHM)2022

Application is allowed and disposed off. Resolution Professional is directed to serve copy of report upon Canara Bank.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)